

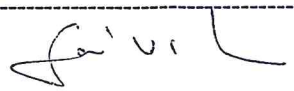

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/129/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	P. H. Arvinth Pandian Sr. Advocate Mr Cibi Vishnu	Counselor Petitioner	
2)	SURAJ C for H. Karthik Sehadri	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Call the matter alongwith
TCP/128/2016. Put up on 21.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc